

DIVISION BENCH  
COURT - I

**P-105**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/1903(KB)2019  
IA(I.B.C)/429(KB)2021

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR.  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 21<sup>ST</sup> SEPTEMBER, 2022, 10:30 A.M**

IN THE MATTER OF	TITAGARH WAGONS LTD. VS TENUGHAT VIDYUT NIGAM LTD.
UNDER SECTION	IBC UNDER SEC 9

**Appearances (via video conferencing/physical)**

Mr. S. Choudhury, Adv. : For Operational Creditor  
Ms. Madhurima Das, Adv.  
Ms. Ankita Choudhury, Adv.

Mr. Anoop Mehta, Adv. : For Corporate Debtor  
Mr. Aman Kumar, Adv.

**ORDER**

1. Ld. Counsel on both sides present.
2. It appears that the Ld. Counsel for the Corporate debtor is not ready with the arguments. Post this matter on **27/10/2022.**

**Balraj Joshi  
Member (Technical)**

**Rohit Kapoor  
Member (Judicial)**